NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/216/2016

NAME OF THE PETITIONER(S)

: K.L. Manohar

NAME OF THE RESPONDENT(S)

: Swadharma Swarajya Sangha

UNDER SECTION

: 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A.K. MYLEAMY Z P.M. VATSALA

COUNSEL FOR PETITIONERS

P. N. Vatsh

ORDER

Shri A K Mylsamy, counsel for petitioner present. No representation on behalf of respondents. As seen in the order passed on 7.10.2016, one Shri Prithviraj, proxy counsel for the R1 was present. But today no representation by the said counsel or any one on his behalf. In the circumstances R1 is proceeded ex parte. The matter is posted for final hearing of the petition. Put up on **07.12.2016** at **10.30** A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)